


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 89/9/HDB/2021
NAME OF THE COMPANY	Sushee Infra & Mining Ltd
NAME OF THE PETITIONER(S)	DRB Infrastructure Pvt Ltd
NAME OF THE RESPONDENT(S)	Sushee Infra & Mining Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Soma Sekhara Naidu	Advocate	8897636736	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner is present. Issue notice to Corporate Debtor. Counsel for Petitioner is directed to serve notice on Corporate Debtor and file proof.

Post the matter on 06.04.2021.


Member (T)


Member (J)

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